

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER                :        669/16  
PETITION NUMBER                    :        TP 286/17  
NAME OF THE PETITIONER (S)    :        INSIGHT TECHNOLOGIES PVT. LTD.  
NAME OF THE RESPONDENT (S) :  
UNDER SECTION                        :        391/394

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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for the petitioner company. Fresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner company.

Posted to 30.03.2017.



MEMBER (J)



MEMBER (T)